

**Classification of "Prize Money and Group of Best Performance Award" for Family Welfare**

3117. SHRI H.B. PATIL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether "the prize money and the group of best performance award" for Family Welfare for various States have been classified by Union Government; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir.

(b) (i) Criteria proposed for deciding the award winning States/UTs in the field of Family Welfare Programme during 1985-86 is given in the Statement-I below.

(ii) Grouping of States/UTs for cash award for 1985-86 (on the basis of Couple Protection Rate as on 1.4.1985) and amount of award is given in the Statement-II below.

**Statement-I**

*Cash incentive to best performing States in the field of F. W. Programme*  
*Criteria proposed to be adopted for deciding the Award Winning States/UTs during 1985-86*

(I) For States having population over one crore according to 1981 Census.

(i) States will be classified into 3 groups A, B and C of 5 States each according to the level of couple protection rate as on 1.4.85 arranged in the descending order.

(ii) Only those States will qualify for Award which have achieved during the year 1985-86.

(a) A minimum level of overall achievement of Family Planning targets

in terms of equivalent sterilisations for the year 1985-86 to be determined by the Central Government.

(b) A minimum of 1.5 per cent point increase in the Couple protection rate over the previous year.

(iii) For ranking the States which qualify for the award as per eligibility criteria (a) and (b) above, the performance of the States will be evaluated on the basis of the following components :

(a) Percentage of targets achievement during the year 1985-86 in terms of equivalent sterilisations.

(b) Increase in couple protection rate as compared to the increase in the couple protection rate at the National level.

(c) Improvement in performance in terms of percentage of achievements of targets during 1985-86 vis-a-vis percentage achievement of targets in terms of equivalent sterilisations in 1984-85.

(iv) The index based on criteria mentioned in para (iii) above will be further moderated for quality as judged by the reports received from the evaluation teams during the year 1985-86. The final ranking will be done on the basis of this adjusted index.

(II) For States/UTs. having population of less than one crore according to 1981 Census.

(i) The States/UTs. will be grouped into two groups (D and E) as under :

Group D; States/UTs. having population of 10 lakhs or more.

Group E; States/UTs. having population of less than 10 lakhs.

(ii) The criteria for judging the States/UTs. performance and their eligibility for the award will be the same as for the States having population of one crore and above.

#### Statement-II

*Grouping of States/UTs for Cash Award for 1985-86 (on the basis of CPR as on 1.4.1985) and amount of awards*

Group	States/UTs	Prize Money	
'A'	Maharashtra, Punjab, Haryana, Gujarat and Kerala	Ist Prize	Rs. 2.50 crores
		2nd ,,	Rs. 1.00 ,,
'B'	Tamil Nadu, Andhra Pradesh, Orissa, Karnataka and Madhya Pradesh	Ist Prize	Rs. 2.50 crores
		2nd ,,	Rs. 1.00 ,,
'C'	West Bengal, Assam, Rajasthan, Bihar and Uttar Pradesh	Ist Prize	Rs. 2.50 crores
		2nd ,,	Rs. 1.00 ,,
'D'	Delhi, Jammu and Kashmir, Himachal Pradesh, Tripura, Manipur, Meghalaya and Goa Daman and Diu		Rs. 0.50 crores
'E'	Nagaland, Arunachal Pradesh, Pondicherry, Mizoram, Chandigarh, Sikkim, A and N Island, D and N Haveli and Lakshadweep		Rs. 0.25 crores

(In group 'D' and 'E' there is only one prize in each group)

#### Medical Equipment lying unused in Delhi Hospitals

3118. SHRI H.B. PATIL :  
 SHRI INDRAJIT GUPTA :  
 SHRIMATI KISHORI SINHA :  
 SHRI N. DENNIS :  
 SHRI BALWANT SINGH RAMOOWALIA :  
 SHRI SRIBALLAV PANI-GRAHI :  
 SHRI MOHD. MAHFOOZ ALI KHAN :  
 SHRI AMARSINH RATHAWA :  
 SHRI PRAKASH V. PATIL :

(a) whether Government's attention has been drawn to the news item published in Hindustan Times dated 12 July, 1986 stating that medical equipments worth over a crore of rupees have been lying unused for many years in the Sucheta Kripalani hospital, Kalawati Saran hospital and other Central Government hospitals in New Delhi;

(b) whether any committee has been appointed for investigation in the matter; and

(c) if so, the details in this regard ?

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Yes, Sir.